with the regulation of fee in respect of the various categories of the schools situated in the state will be applicable to CBSE schools also. Therefore, the complaints received regarding fees are forwarded to the Deputy Education Officer of the concerned State's Department of Education.

As schools affiliated to CBSE are expected to follow the guidelines issued by the respective State/UT government, the Board has requested various State Education Departments in April 2020 to consider issuing instructions on the periodicity of payment of school fees and salaries to the school staff applicable for the pandemic period.

(d) and (e) Online classes are being conducted at the schools by employing various digital tools in the form of DIKSHA portal (https://diksha.gov.in/), SWAYAM Portal (swayam.gov.in), SWAYAM Prabha, DD Channel, e-Pathshala (https:// epathshala.nic.in/), NROER (National Repository of Open Educational Resources) portal (https://nroer.gov.in/welcome).

The State/UT Governments have also managed the critical task of providing digital education at the door step of the students which are available in India Report-Digital Education June 2020. The report can be accessed here: https://mhrd.gov.in/sites/ upload files/mhrd/files/India_Report_Digital_Education_0.pdf

Central University for minority districts

1332. SHRI K.P. MUNUSAMY: Will the Minister of EDUCATION be pleased to state:

- whether Government has any proposal to open a Central University considering the education standard of minorities;
 - (b) if so, the time-frame for such university to be opened; and
 - (c) if not, the reasons therefor?

THE MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (c) The setting up of Universities is an ongoing process which is decided according to the demand and need.